

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO: 461/94, 793/96, 1206/96, 194/97,
348/97, 477/97, 499/97, 501/97,
616/97, 180/98, 550/98, 780/98,
814/98, 952/98, 1037/98, 46/99
and 63/99.

TRIBUNAL'S ORDER

DATED: 8.1.2001

We have considered together the cases listed at serial No. 21 and 23 to 38 (17 matters) together. Shri Sunil Rana for Shri K.S. Kalapura counsel for applicant No.1 in OA 461/94 and Shri G.P. Iyer Counsel for applicant No.2 in OA 461/94. Shri K.K. Wagmare counsel for the applicant in OA No. 793/96, 1206/96, 194/97, 501/97, 180/98, 814/98, 46/99, 63/99. Shri R.P. Durgam applicant in person in OA 180/98. None appeared in OA 348/97, 477/97, 499/97, 616/97, 550/98, 780/98, 952/98, 1037/98. Shri R.R. Shetty for Shri R.K. Shetty counsel for respondents.

2. All these cases listed above should be placed together before one and the same Bench on the next date of hearing, namely 9.2.2001.

sd/-
(S.L. Jain)
Member(J)

sd/-
(B.N. Bahadur)
Member(A)

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

R.P. NO.: 24/2000 & M.P.No. 358/2000 IN O.A. No.: 348/97.

Dated this Friday, the 9th day of February, 2001.

CORAM : Hon'ble Shri B. N. Bahadur, Member (A).

Hon'ble Shri S. L. Jain, Member (J).

N. Raman

... Applicant.

(None present).

VERSUS

Union of India & Others

... Respondents.

(By Advocate Shri R.R. Shetty
for Shri R. K. Shetty)

TRIBUNAL'S ORDER :

This case is similar to the one decided by us today, where Review Petition No. 44/2000 is considered in O.A. No. 461/94. The matter being similar and the delay being of the same *order* i.e. 3 years plus, we are rejecting the Review Petition on the same ground. The reasons need not be repeated, as these have been given in detail in the aforesaid Review Petition. Hence, the Review Petition No. 24/2000 is rejected. M.P. No. 358/2000 also stands rejected accordingly.

Signature
(S.L. JAIN)
MEMBER (J)

os*

Signature
(B.N. BAHADUR)
MEMBER (A).

clt 9/2/01
Order/Ledger despatched
to Applicant Respondent (s)
on 8/3/01